

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
VACATION BENCH

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.22/241/HDB/2017
NAME OF THE COMPANY	Pioneer Phosphates Private Limited
NAME OF THE PETITIONER(S)	Tandava Krishna Udaya Sankar Lolla & another
NAME OF THE RESPONDENT(S)	Sri Prudhvi Raj Rameti & (06) others
UNDER SECTION	241 of Companies Act, 2013

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaraj Kumar	Advocate	+91 9630 33314	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri A. Nagaraj Kumar, Learned Counsel for the Petitioner

At the request of the learned counsel, post the case on 10.01.2018.

Member (T)


Member (J)

Bm